

SWARNSARITA JEWELS INDIA LIMITED

(CIN: L36911MH1992PLC068283)

Registered Office: 10, 1st Floor, Plot - 40/42, Ruby Chambers, Dhanji Street, Zaveri Bazar, Mumbadevi, Mandvi, Mumbai - 400 003, Maharashtra, India

Tel. No.: +91 22 4359 0000 • Email ID: info@swarnsarita.com • Website: www.swarnsarita.com

Open Offer for acquisition up to 47,94,987 fully paid-up equity shares having face value of ₹10 each representing 22.97% of Voting Share Capital of Swarnsarita Jewels India Limited ("Swarnsarita"/"Target Company") at a price of ₹32.15 per equity share from the public shareholders of the Target Company by Mr. Mahendra Madanlal Chordia ("Acquirer 1"), Mrs. Asha M Chordia ("Acquirer 2") and Mr. Sunny Mahendra Chordia ("Acquirer 3") ("Acquirer 1", "Acquirer 2" and "Acquirer 3" hereinafter collectively referred to as "Acquirers") and Swarnsarita Jewellers Private Limited ("SJPL"/ "PAC") pursuant to and in compliance with Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ("SEBI (SAST) Regulations, 2011").

This Post Offer Advertisement is issued by Mark Corporate Advisors Private Limited ("Manager to the Offer"), in respect of the Open Offer, on behalf of the Acquirers, pursuant to and in compliance with Regulation 18(12) of SEBI (SAST) Regulations, 2011. The Detailed Public Statement with respect to the Offer was made on January 28, 2026, in the following newspapers:

Publication	Language	Edition(s)
Business Standard	English	All Editions
Business Standard	Hindi	All Editions
Navshakti	Marathi	Mumbai Edition

1)	Name of the Target Company	:	Swarnsarita Jewels India Limited																
2)	Name of the Acquirers and the PAC	:	<table border="1"> <tbody> <tr> <td>1.</td> <td>Mr. Mahendra Madanlal Chordia</td> <td>:</td> <td>Acquirer 1</td> </tr> <tr> <td>2.</td> <td>Mrs. Asha M. Chordia</td> <td>:</td> <td>Acquirer 2</td> </tr> <tr> <td>3.</td> <td>Mr. Sunny Mahendra Chordia</td> <td>:</td> <td>Acquirer 3</td> </tr> <tr> <td>4.</td> <td>Swarnsarita Jewellers Private Limited ("SJPL")</td> <td>:</td> <td>PAC</td> </tr> </tbody> </table>	1.	Mr. Mahendra Madanlal Chordia	:	Acquirer 1	2.	Mrs. Asha M. Chordia	:	Acquirer 2	3.	Mr. Sunny Mahendra Chordia	:	Acquirer 3	4.	Swarnsarita Jewellers Private Limited ("SJPL")	:	PAC
1.	Mr. Mahendra Madanlal Chordia	:	Acquirer 1																
2.	Mrs. Asha M. Chordia	:	Acquirer 2																
3.	Mr. Sunny Mahendra Chordia	:	Acquirer 3																
4.	Swarnsarita Jewellers Private Limited ("SJPL")	:	PAC																
3)	Name of the Manager to the Offer	:	Mark Corporate Advisors Private Limited																
4)	Name of the Registrar to the Offer	:	MUFG Intime India Private Limited																
5)	Offer Details:																		
	a) Date of Opening of the Offer	:	Monday, April 06, 2026																
	b) Date of Closure of the Offer	:	Monday, April 20, 2026																
6)	Date of Completion of Payment of Consideration and communication of Rejection/Acceptance	:	Wednesday, April 29, 2026																

7) Details of Acquisition by the Acquirers and the PAC:

Sr. No.	Particulars	Proposed in the Letter of Offer	Actuals
7.1.	Offer Price (in ₹)	₹32.15 per Equity Share	₹32.15 per Equity Share
7.2.	Aggregate number of Shares tendered	Up to 47,94,987 Equity Shares ⁽¹⁾	17,05,843 Equity Shares
7.3.	Aggregate number of Shares accepted	Up to 47,94,987 Equity Shares ⁽¹⁾	17,05,843 Equity Shares
7.4.	Size of the Offer (Number of Equity Shares multiplied by Offer Price per Equity Share)	₹15,41,58,832.05 ⁽¹⁾⁽²⁾	₹5,48,42,852.45 ⁽²⁾
7.5.	Shareholding of the Acquirers and the PAC before Public Announcement		
	• Number	1,08,62,613 ⁽³⁾	1,08,62,613 ⁽³⁾
	• % of Voting Share Capital	52.03%	52.03%
7.6.	Shares acquired by way of Share Purchase Agreement		
	• Number	Nil	Nil
	• % of Voting Share Capital	Not Applicable	Not Applicable
7.7.	Shares Acquired by way of Open Offer		
	• Number	47,94,987 ⁽¹⁾	17,05,843
	• % of Voting Share Capital	22.97%	8.17%
7.8.	Shares acquired after Detailed Public Statement ("DPS")		
	• Number	Nil	Nil
	• Price Per Share	Not Applicable	Not Applicable
	• % of Voting Share Capital	Not Applicable	Not Applicable
7.9.	Post Offer Shareholding of the Acquirers and the PACs		
	• Number	1,56,57,600 ⁽³⁾	1,25,68,456 ⁽³⁾
	• % of Voting Share Capital	75.00%	60.20%
7.10.	Pre & Post offer Shareholding of the Public:		
		Pre-Offer	Post Offer
	• Number	1,00,14,187	52,19,200
	• % of Voting Share Capital	47.97%	25.00%
		Pre-Offer	Post Offer
		1,00,14,187	83,08,344
		47.97%	39.80%

⁽¹⁾ Assuming full acceptance in the Open Offer.

⁽²⁾ Excludes Brokerage and other charges.

⁽³⁾ Includes 50,000 Equity Shares (Mahendra Madanlal Chordia (HUF)-30,000 and Seema Rajendra Chordia-20,000) in aggregate held by other Promoters, who are not forming part of this Open Offer.

8) The Acquirers and the PAC accept full responsibility for the information contained in this Post Offer Advertisement and for the obligations under SEBI (SAST) Regulations, 2011.

9) A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited and will be dispatched to the registered office of the Target Company.

Capitalized terms used in this advertisement, but not defined herein, shall have the same meanings assigned to such terms in the Letter of Offer dated March 18, 2026.

Issued by Manager to the Offer:



MARK CORPORATE ADVISORS PRIVATE LIMITED

CIN: U67190MH2008PTC181996

404/1, The Summit, Sant Janabai Road (Service Lane),

Off W. E. Highway, Vile Parle (East), Mumbai-400 057.

Tel. No.: +91 22 2612 3207/08

Contact Person: Mr. Manish Gaur

E-Mail: openoffer@markcorporateadvisors.com

Investor Grievance Email ID: investorgrievance@markcorporateadvisors.com

SEBI Regn No.: INM000012128

For and on behalf of the Acquirer:

Sd/-

Mahendra Madanlal Chordia
("Acquirer 1")

Sd/-

Asha M Chordia
("Acquirer 2")

For Swarnsarita Jewellers Private Limited ("PAC")

Sd/-

Sunny Mahendra Chordia
("Acquirer 3")

Sd/-

Mahendra Madanlal Chordia
Managing Director

Place : Mumbai

Date : May 06, 2026